

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 21-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	MISC PETITION/ADOPT100199/2019		Mr. Subhash Tukaram More Vs Mrs. Vijaya Vijay Chalke	Sandeep Dhangar
2	MISC PETITION/ADOPT100038/2020		1. Korgappa Lingappa Poojari 2. Kasturi Korgappa Poojari Vs 1. Dasharath Rajpurohit Singh 2. Mrs. Nisha Dashrath Rajpurohit	Anita Manjalkar
3	MISC APPLICATION	100042/2020	Mr. Shyam Wadhwani - Misc. Petition No. 10-1989 Vs Nil.	Rakesh K. L. Kapoor and Co.
